

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**ITEM No.42**  
**CP 457/2019**

**IN THE MATTER OF:**

Nina Waterproofing Systems Pvt Ltd  
V/s  
II&FS Financial Services Ltd

... Petitioner

... Respondent

**Order under Section 45QA of the Companies Act, 2013.**

**Order delivered on 29.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE. ACTG. PRESIDENT**

**SH. NARENDRA KUMAR BHOLA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : None present  
For the Respondent: None present.

**ORDER**

List on 13.08.2021.

Sd/-

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

Sd/-

**(NARENDRA KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**